**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**70. Comp APP No. 944/2017**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

**NAME OF THE PARTIES: - Kale Chandrashekhar Yashwant**
**V/s**
**Phadnis Infrastructures India Ltd**

**APPEARANCE :**

**FOR THE PETITIONER** **:** Absent

**FOR THE RESPONDENT** **:** Absent

**Section: 73 (4) of the Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **17.01.2023** for hearing.

**Sd/-**
**SHYAM BABU GAUTAM**
**Member (Technical)**

**Sd/-**
**JUSTICE P. N. DESHMUKH**
**Member (Judicial)**

30.11.2022
Sushil